

[Translation]

(ii) Demand for financial assistance
for construction of roads
and other communication
facilities in Himachal
Pradesh

SHRI K. D. SULTANPURI (Simla) :
Mr. Deputy Speaker, Sir, Himachal Pradesh is a hilly state. Roads have not so far been constructed in the far flung areas of the State. The financial position of State Government is not so round as to enable it provide road facilities to all those villages which are situated in the interior of Himachal Pradesh. I would also like to inform the Government that it becomes difficult to transport the agricultural and horticultural products of these areas to the market. Though the names of educated boys and girls of the area are registered in the employment exchanges, yet they have not been provided full facilities of employment. A number of big industries and corporations have been set up under the Government of India, but the participation of the local people in them is negligible. Not only that, the Government of India have suggested no measures to interview the people of these areas in their own language through newspapers, door-darshan and radio. As a result of this, the people are deprived of appearing in interviews. Such is the situation that if these people are called for an interview by giving two to three days' advance notice, they are not able to reach the place of interview in time under any circumstances. Because the information does not reach in time as the roads are not constructed properly and the postal and other communication system is not good.

I would like to request the concerned Ministries of the Government India that the Departments connected with these works should try to do it so that the People of Himachal Pradesh are benefited. More and more assistance may please be extended to construct the roads.

[English]

(iii) Need to look into the reasons for
dropping the Aluminium Project
at Ratnagiri in Maharashtra
during the Seventh Plan

SHRI HUSSAIN DALWAI (Ratnagiri) :

In order to accelerate the progress of development of backward district of Ratnagiri in Maharashtra state, the Government of India in its third Five Year Plan sanctioned an aluminium project at Ratnagiri in public sector. In three successive plans, the implementation of this project was entrusted to Bharat Aluminium Corporation which spent about five crores of rupees for infrastructural facilities. The Government of Maharashtra have also spent about two crores of rupees for water scheme and other amenities. The project has been dropped from the Seventh Plan. Will the Government of India take up this case for fixing the accountability of the Bharat Aluminium Corporation which failed miserably to implement the sanctioned project and hold those officials responsible for their gross failure?

(iv) Demand for Mini-Census in Kashmir
Valley and Jammu region for
granting Scheduled Tribe
status to the people of
Ladakh

SHRI P. NAMGYAL (Ladakh) : The Registrar General of India has already completed the mini census in the Ladakh region of J & K for fulfilment of the demands of the people of Ladakh for granting Scheduled Tribe status to them. Similar census is also required to be conducted in the other two regions of the State i.e., Jammu and Kashmir provinces. Originally the census were to be conducted in the month of March 1987, but due to holding of Assembly election in the State, the process of mini census was postponed. Now the election to the State Assembly is already over, the process of conducting mini census should be completed immediately.

I, therefore, urge upon the Government of India to direct the Registrar General of India to start the mini census in Kashmir Valley and Jammu region to complete the unfinished task without further loss of time followed by the survey works as required under rules immediately.

(v) Introduction of a Super Fast Express
train from Tirupathi to Jammu
and naming it as 'Balaji
Express'.

SHRI C. SAMBU (Bapatla) : Sir, I request the Railway Minister to introduce